

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3158
TO BE ANSWERED ON 15TH MARCH, 2021

EMPLOYMENT OF WOMEN

3158. SHRI ASADUDDIN OWAISI:
SHRI SYED IMTIAZ JALEEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has assessed the impact of Covid-19 on the employment of women in the country;**
- (b) if so, whether it is a fact that near about 17 million women have lost employment whether formal or informal, skilled or unskilled during 2020;**
- (c) whether work from home culture has put more burden on women to attend household work which is invisible;**
- (d) the extent to which India's GDP is likely to affect job loss of women in the country; and**
- (e) the steps taken/being taken by the Government to increase employability of women in the country?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): As per the results of Periodic Labour Force Survey (PLFS) conducted during 2017-18 and 2018-19 by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation, the estimated Female Unemployment Rate (UR) on usual status (ps+ss) for 15 years and above in the country is 5.6% and 5.1% respectively.

According to Payroll Reporting in India: An Employment Perspective – December, 2020, released by Ministry of Statistics & Programme Implementation during April, 2020 – December, 2020, there is an addition of around 9.27 lakh female subscribers under Employees' Provident Fund (EPF) Scheme, 1.13 lakh female subscribers under the New Pension Scheme (NPS)

and around 2.03 lakh female subscribers under Employees' State Insurance Scheme.

Aatmanirbhar Bharat Rozgar Yojana (ABRY) Scheme has been launched by the Government to incentivize creation of new employment along with social security benefits and restoration of loss of employment during COVID-19 pandemic. This scheme being implemented through the Employees Provident Fund Organisation (EPFO), reduces the financial burden of the employers of various sectors/industries including MSMEs and encourages them to hire more workers. Under ABRY, Government of India is crediting for a period of two years, both the employees' share (12% of wages) and employers' share (12% of wages) of contribution payable or only the employees' share, depending on employment strength of the EPFO registered establishments.

Government has taken several initiatives to improve women's participation in the labour force. In order to encourage employment of women, a number of protective provisions have been incorporated in the labour laws for creating congenial work environment for women workers. These include enhancement in paid maternity leave from 12 weeks to 26 weeks, provision for mandatory crèche facility in the establishments having 50 or more employees, permitting women workers in the night shifts with adequate safety measures, etc. Government has taken a decision to allow the employment of women in the aboveground mines including opencast workings between 7 pm and 6 am and in below ground working between 6 am and 7 pm in technical, supervisory and managerial work where continuous presence may not be required.

The Equal Remuneration Act, 1976 now subsumed in the Code on Wages, 2019 provides that there shall be no discrimination in an establishment or any unit thereof among employees on the ground of gender in matters relating to wages by the same employer, in respect of the same work or work of similar nature done by any employee. Further, no employer shall make any discrimination on the ground of sex while recruiting any employee for the same work or work of similar nature in the conditions of employment, except where the employment of women in such work is prohibited or restricted by or under any law for the time being in force.

Further, in order to enhance the employability of female workers, the Government is providing training to them through a network of Women Industrial Training institutes, National Vocational Training Institutes and Regional Vocational Training Institutes.
